

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2952
ANSWERED ON:24.07.2009
ANTI-SEISMIC TECHNOLOGY
Gaikwad Shri Eknath Mahadeo

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether anti-seismic technology is being used by the Government and private companies for construction of buildings in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to make it mandatory?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): For protecting the buildings against earthquake, the State Governments have incorporated provisions of structural safety in their respective Building Bye-laws. Earthquake tips prepared by India Institute of Technology, Chennai and Central Public Works Department have also been circulated to all the State Governments and the same have been uploaded in the Ministry of Urban Development website. Further, the Handbook on Seismic Retrofit of Buildings published by Central Public Works Department and Indian Institute of Technology, Chennai has also been circulated to the State Governments to promote adoption of anti-seismic technology in all types of buildings.

(c): Ministry of Urban Development has requested all the State Governments to incorporate provisions of Structural Safety as per National Building Code 2005 and Model Building Bye-laws of cities/towns. Further, Ministry of Home Affairs have also directed all the State Governments to incorporate structural safety provisions as given in Model Building Bye-laws and also Model Bye Laws of Ministry of Home Affairs.